

**HIGH COURT OF SIKKIM
GANGTOK**

NOTIFICATION

No.: 19.....Confdl./HCS/

Dated.: 9-11-22.....

The poll date for the General Panchayat Election, 2022 being declared by the State Government on 10th November, 2022, the High Court of Sikkim and all the Subordinate Courts of the State will observe restricted holiday on the day of poll.

By Order,

Sd/-
(Jyoti Kharka)
REGISTRAR

Memo No. V (41)Confdl./HCS/ 7478-502

Dated.: 9-11-22

Copy to:

1. Secretary General, Supreme Court of India, New Delhi – 110 001;
2. Secretary to the Government of India, Ministry of Home Affairs, New Delhi – 110 001;
3. Registrar General, High Court of
4. President, Bar Association of India, New Delhi – 110 001;
5. Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok;
6. Secretary to Hon'ble Chief Minister, Government of Sikkim, Gangtok;
7. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok;
8. Additional Registrar-cum-PPS to Hon'ble the Judge, High Court of Sikkim, Gangtok;
9. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok;
10. Advocate General, Government of Sikkim, Gangtok;
11. Additional Advocate General, Government of Sikkim, Gangtok;
12. Chief Secretary and Home Secretary, Government of Sikkim, Gangtok;
13. Principal District & Sessions Judge, Gangtok;
14. Director, Sikkim Judicial Academy, Gangtok;
15. All District & Sessions Judges;
16. Legal Remembrancer-cum-Secretary, Law and Parliamentary Affairs Department, Government of Sikkim, Gangtok;
17. Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok;
18. All District Magistrates;
19. President, Bar Association of Sikkim, Gangtok;
20. President Bar Association of Sikkim (High Court and Subordinate Courts);
21. President, Namchi Bar Association, South Sikkim;
22. Deputy Solicitor General of India, Gangtok;
23. Home Department for publication the same in the Government Gazette;
24. All Section In-charge, High Court of Sikkim, Gangtok;
25. Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim;
26. Notice Board;
27. Guard file; and
28. File.


CENTRAL PROJECT CO-ORDINATOR